# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

### RAJYA SABHA UNSTARRED QUESTION NO.3053 ANSWERED ON 20.08.2025

#### Implementation of PM-USHA

3053 Dr. Anil Sukhdeorao Bonde:

Smt. Kiran Choudhry:

Shri Amar Pal Maurya:

Shri Brij Lal:

Shri Narhari Amin:

Shri Lahar Singh Siroya:

Will the Minister of *Education* be pleased to state:

- (a) the current status of implementation of Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) across different States and Union Territories;
- (b) the measurable indicators or metrics used to assess the effectiveness of PM-USHA in improving the quality of higher education, promoting equity and expanding access and the progress achieved against these indicators to date; and
- (c) the total financial outlay approved for PM-USHA, the duration of the scheme and the detailed funding pattern, including the respective shares and mechanisms for fund disbursement between the Central Government and the participating State Governments?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (Dr. SUKANTA MAJUMDAR)

(a) to (c): The government has launched the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) in June 2023 in the form of Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) for the period 2023-24 to 2025-26 with an outlay of Rs. 12926.10 crore including the committed liabilities of the earlier phases of RUSA, to cater to the needs of educationally unserved/ underserved areas. All the 615 units under PM-USHA have been approved in various States /UTs with a total amount of Rs. 8178.71 Crore under various components. All the States/ UTs had the option to participate in implementation of PM-USHA in their States/ UTs. 33 States/UTs have signed MoU for implementation of PM-USHA.

The PM-USHA guidelines specify a detailed Output-Outcome Framework with measurable indicators for each component, such as number of HEIs adopting Academic Bank of Credits (ABC), National Assessment and Accreditation Council (NAAC)

accreditation improvements, Patents, Publications etc. States/UTs have submitted their yearly targets for these indicators while submitting proposals and the States/UTs share updates on these regularly through the PM-USHA portal as part of the monitoring process.

Under the scheme, Central: State funding ratio is 90:10 for the North-eastern States/ Jammu and Kashmir/ Himachal Pradesh/ Uttarakhand; 100:0 for UTs without Legislature; and 60:40 for the other States/ Puducherry/ Delhi.

Under the scheme, funds are released through the SNA-SPARSH model for all States /UTs. However, for UTs without a legislature, funds are released through the SNA model. Funds are released to the States/UTs subject to the fulfilment of certain conditions by the States/UTs, such as transfer of the corresponding state share, utilization of at least 75% of the previously released funds, compliance with conditions laid down by the Project Approval Board (PAB), submission of consolidated Utilization Certificates (UCs), compliance with the instructions of the Ministry of Finance.

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